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A.K.Dey vs. UOI

ORDERS/DIRECTION SL.No.8
O.A.No.260/00315/14
Date-26.06.2014

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Memo filed by the applicant seeking withdrawal of this O.A. is allowed.

Accordingly, the O.A. is dismissed as withdrawn. Shri U.B.Mohapatra, learned
SCGSC is present and heard.

MEMBER(A)

MEMBER(J)